

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT III**

110. C.P. 418/2018

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)  
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **16.04.2024**

NAME OF THE PARTIES: Anant Dinkar Naik

V/s.

Ogale Glass Works Limited & Ors.

**Appearance**

For Petitioner : Adv. Yahya Batatawala

For Respondent : Adv. V. A. Sathaye

SECTION 241-244 OF COMPANIES ACT, 2013

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**ORDER**

**Hearing Through: Virtually and Physical (Hybrid) Mode**

Adv. Yahya Batawala submits that there is a change in the counsel for the petitioner and seeks time to place on record revised Vakalatnama. At his request, list on **11.06.2024**.

Sd/-  
CHARANJEET SINGH GULATI  
Member (Technical)  
---Rajeev---

Sd/-  
LAKSHMI GURUNG  
Member (Judicial)